

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 60

C.P. (IB)/124(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **M/S. CAPIQAL CONSULTANCY SERVICES
PRIVATE LIMITED V/s RAMESH KUMAR
RAMJIBHAI GAMI**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Maulik Citokshai for the Resolution Professional is present. Adv. Siddha Pamecha
I/b Arya More for the Financial Creditor present through VC.

Ld. Counsel for the Resolution Professional appears and informs that copy of the order
was received day before yesterday and is in process of retrieving the document from the
Personal Guarantor. Another 10 days is allowed. List this matter on Board on
09.05.2024.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**